

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Lotus Auto Engineering Limited Date of Commencement of Liquidation: 12-06-2020; List of Stakeholders as on Date: 08-08-2020; Name of IP: Mr. Ashok Kumar Gulla; Last 5 digit of registration number: 10174

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				12500000				NA
2	Liquidation costs incurred till date				835728				NA
3	Secured financial creditors	4	5504022114.76	4	5504022114.76	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	7	967669.00	7	741177.00	0	226492.00		Annexure 6
7	Operational creditors (Government Dues)	2	26840040.00	2	26840040.00	0			Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	128	534745844.40	128	389992098.96	0	144753745.44		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		141	6066575668.16	141	5934931158.72	0	144980237.44	0	